

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.3048/2017

MA No.3223/2017

New Delhi, this the 5th day of September, 2017

Hon'ble Mr. V. Ajay Kumar, Member(J)
Hon'ble Ms. Nita Chowdhury, Member(A)

1. Government of N.C.T. Employees Welfare Association [Regd.] through its General Secretary, Mr. Deepak Bhardwaj, S/o Late Sh. R.K.Bhardwaj, Regd. Address: G-17/15, First Floor, Sector-15, Rohini, New Delhi-110085.
2. Vijender Singh, Grade.III [DASS]/U.D.C., Group 'C', Aged about 45 years, Son of Mr. Kalam Singh, Presently posted/working at: Irrigation & F.C.Department, Government of N.C.T. Delhi, L.M.Bundh, Shastri Nagar, Geeta Colony, New Delhi-110031 Resident of: G-2/94, Sector-16, Rohini, Delhi-110085.
3. Rakesh Arora, Grade.III [DASS]/U.D.C., Group 'C', Aged about 42 years, Son of Late Mr. B.R.Arora, Presently posted/working at: Directorate of Education, Government of N.C.T. Delhi, Delhi-110054 Resident of: Z-91, Uttam Nagar, New Delhi-110059.
4. Satish Kumar, Grade.III [DASS]/U.D.C., Group 'C', Aged about 46 years, Son of Mr. Maman Chand, Presently posted/working at: Irrigation & F.C.Department,

- Government of N.C.T. Delhi, L.M.Bundh,
Shastri Nagar, Geeta Colony,
New Delhi-110031
Resident of: H.No.337, Friends Colony,
Bahadurgarh, Haryana-124507.
5. Chandra Shekhar Pandey,
Grade.III [DASS]/U.D.C., Group 'C',
Aged about 43 years,
Son of late Mr. B.D.Pandey,
Presently posted/working at:CDMO [South-West],
Directorate of Health Services,
Government of N.C.T. Delhi, Dwarka,
Delhi-110095
Resident of: S-1/77, Sector-6,
Vaishali, Ghaziabad, Uttar Pradesh-201010.
6. Dilip Kumar Nigam, Grade.III [DASS]/U.D.C., Group 'C',
Aged about 39 years,
Son of Mr. R.B.Nigam,
Presently posted/working at: Directorate of Education,
Government of N.C.T. Delhi, Old Secretariat,
Delhi-110054
Resident of: Gh-6/210, Meera Bagh,
Paschim Vihar, New Delhi-110063.
7. Vijay Krishna, Grade.III [DASS]/U.D.C., Group 'C',
Aged about 42 years,
Son of Mr. Shivraj Singh,
Presently posted/working at: Rao Tularam Hospital,
Government of N.C.T. Delhi, Jaffarpur Kalan,
Delhi
Resident of: M-22, Dharampura,
Najafgarh, Delhi-110043.
8. Vinay Kumar Tripathi, Grade.III [DASS]/U.D.C., Group 'C',
Aged about 43 years,
Son of late Mr. S.N.Tripathi,
Presently posted/working at: Sarvodaya Bal Vidyalaya,
Directorate of Education,
Government of N.C.T. Delhi,
Dallupura, Delhi

Resident of: 4A/3064, Vasundhara,
Ghaziabad, U.P.-201012.

9. Balvinder Thanewal, Grade.III [DASS]/U.D.C., Group 'C',
Aged about 45 years,
Son of late Mr. G.S.Thanewal,
Presently posted/working at: Pr. Pay and Accounts Office,
Government of N.C.T. Delhi,
Vikas Bhawan, Delhi-110002
Resident of: K-112, Kangra Niketan,
Vikas Puri, New Delhi-110018.

... Applicants

(By Advocate : Shri Pardeep Kumar)

Versus

1. Government of N.C.T. Delhi
[through/service to be effected upon its: Chief Secretary,
At: 5th Level, Delhi Secretariat, I.P.Estate,
New Delhi-110002].
2. The Lieutenant Governor, Delhi.
[through/service to be effected upon its: Secretary,
At: Lieutenant Governor Secretariat,
Raj Niwas, Delhi-110054].
3. Services Department, Government of N.C.T. Delhi
[through/service to be effected upon its: Secretary,
At: Services Department, 7th Level, Delhi Secretariat,
I.P.Estate, New Delhi-110002].
4. Union Public Service Commission,
[through/service to be effected upon its: Secretary,
At: Dholpur House, Shahjahan Road,
New Delhi-110002.
5. Ministry of Personnel, Public Grievance
And Pensions, Government of India,
[service to be effected upon its: Secretary,
At: Department of Personnel and Training and
Department of Administrative Reforms and

Public Grievances, Lok Nayak Bhawan,
Khan Market, New Delhi-110003.

6. Ministry of Home Affairs,
Government of India,
[Service to be effected upon its: Secretary,
At: North Block, New Delhi-110001.]

... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

MA No.3223/2017

For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

OA No.3048/2017

Heard the learned counsel for applicants.

2. The applicants who are presently working as UDC under the respondents have filed this OA seeking the following reliefs :-

- “a) Directing Respondents to forthwith notify, implement the decision of the ‘L.G.’ to change promotion quota ratio to the post of ‘Head Clerk’ from existing 66.67% to 80%;
- b) Directing Respondents to immediately hold ‘DPC’ to promote eligible ‘UDC’ to the post of ‘Head Clerk’ from their completing requisite 3 years of regular service in the grade;
- c) Directing Respondents to identify and initiate suitable action against the officers of ‘Services’ responsible, for forcing the

Applicants into this otherwise avoidable litigation with all consequential reliefs and benefits;

- d) Any other or further order or direction to grant complete relief to the applicants.”

3. It is submitted that the applicants made a number of representations through the Association vide Annexure-A/18 (Colly) ventilating various grievances. However, respondents have not passed any order thereon till date.

4. In the circumstances, the OA is disposed of without going into the merits of the case, with a direction to the respondents to decide the Annexure-A/18 representations in respect of the claim in the OA, by passing a reasoned and speaking order within a period of 90 days from the date of receipt of a certified copy of this order, in accordance with law. No costs.

5. Let a copy of the OA be enclosed to this order.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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